

**Beggars in Delhi**

4137. **Shri P. R. Chakraverti:**  
**Shri Kolla Venkalah:**  
**Shri M. N. Swamy:**  
**Shri Laxmi Dass:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government have set up a Committee to study the problem of beggars in the capital and to suggest ways to solve it;

(b) whether a similar study had been undertaken earlier by the Delhi School of Social Work;

(c) if so, the action taken in the light of their recommendations; and

(d) how far the presence of beggar problem in Delhi affects the tourist trade by constant harassment to visitors from abroad?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasckhar): (a) Yes Sir. An inter-departmental Committee has been set up to go into the problem.

(b) and (c). In 1955-56, the Delhi School of Social Work undertook a study of the Beggar Problem in Metropolitan Delhi, at the instance of the Planning Commission. The results of the study were set out in a priced publication in 1959. The report did not come up for action by the Government.

(d) No survey in the matter has been undertaken so far.

**Seizure of Currency at Bombay**

4138. **Shri Ram Sewak Yadav:**  
**Shri Bagri:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Custom officials seized Rs. 25,000/- from a ship in Indian currency and Rs. 2,000/- of foreign currency and bank drafts at Bombay on the 18th January, 1966; and

(b) if so, the action taken against the person concerned?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) There was no such seizure on the 18th of January, 1966. However on the 16th and the 17th January, 1966, the Customs authorities at Bombay seized the following as unclaimed during the rummage of a ship at Bombay:—

On 16-1-1966:

Rs. 2,220/- (Indian coins).

On 17-1-1966:

Rs. 24,700/- (Indian currency notes) 2,923-31 (USA dollars)

£ 837-8Sh-11d (Sterling £)

£ 5-00 (S. African)

(b) As the ownership has not yet been established, the question of taking action against any person does not arise for the present.

**Unaccounted Money**

4139. **Shri Shiv Charan Gupta:** Will the Minister of Finance be pleased to state:

(a) how many raids have been carried out upto January, 1966 to unearth black money in each State in the country;

(b) how many cases have been decided so far and how many are pending; and

(c) how much income has been assessed as income-tax in these cases and how much has been realised?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The State-wise figures are not available. However, the information, according to charges of various Commissioners of Income-tax, is given in the Annexure laid on the Table of the House. [Placed in Library. See No. LT-6109/66].

(b) and (c). The information is being collected and will be placed on the Table of the House as early as available.